

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1226

ANSWERED ON:30.11.2005

AMENDMENT IN IT ACT

Mahtab Shri Bhartruhari;Purandeswari Smt. Daggubati

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

(a) whether the Government is contemplating amendment of the Information Technology Act, 2000 to deal with offences like Video Voyeurism, child pornography etc;

(b) if so, the details thereof; and

(c) the time by which it is likely to be done?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

(a): Yes, Sir.

(b): The provisions related to offences on Video Voyeurism are proposed to be covered under Section 72 of the IT Act, 2000. Child pornography is proposed to be dealt in the existing Section 67 on publishing of information which is obscene in electronic form.

(c): Draft on the Information Technology (Amendment) Bill, 2000 has been formulated for circulation to various concerned Ministries / Departments for their comments.